

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

Original Application No. 552 of 1994

Sri Pal and ::::::: Applicants
Others

Versus

Union of India ::::::: Respondents
and Others

Hon'ble Mr. Maharaj Din, Member (J)

The present application has been preferred by the applicant seeking the relief of direction to the respondents to provide a job to the applicant no.2 on compassionate ground.

2. The applicant entered in Railway service as Khalasi in the Central Railway, Jhansi on 18.6.1956. In due course of time he was promoted as a driver Grade 'C' in Loco Shed, Central Railway Jhansi. The date of birth of the applicant was recorded in the service record as 11.4.1937. The 'Driver' in Railway are periodically examined by Medical Officer to check up the fitness to do the job. The applicant no.1 was medically examined by Senior Divisional Medical Officer(Chkitsadhikeri) and was declared unfit for the job as a Driver (Annexure A-1). The applicant submitted an application for providing employment to his son applicant no.2 on compassionate ground. He ^{has} also made a appeal

to the Divisional Railway Manager, Jhansi, Central Railway Bombay and Chairman, Railway Board but, received no reply, hence he has approached this Tribunal seeking the relief mentioned as above.

3. The applicant has filed a circular of the Head Quarter dated 11.6.1991 (Annexure A-3) which speaks out that the Railway Servant who is Medically unfit/decategorised beyond the age of 55-
or needs personal approval of The General Manager for providing 2 years have providing the appointment on compassionate ground to his ward. Since the application/ appeal (Annexure --4) dated 27.3.1992 and appeal dated 03.6.93 (Annexure --5) are still pending for disposal therefore the application of the applicant is disposed of with the direction to the respondents to dispose of the representation dated 27.3.1992(Annexure-4) and appeal dated 03.6.1993(Annexure-5) by reasoned and speaking order as per extant rule within a period of 3 months from the date of communication of this order.


Member (J)

Allahabad, Dated 12th April, 1994

/M.M./